

(c) the time by which it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). Yes, Sir. All India Radio's approved 7th Plan included a scheme to set up three new Radio Stations with frequency modulated transmitters one each at Cochin, Cannanore and Idukki in the State of Kerala.

The Frequency Modulation Radio Station at Cochin had already been pressed into service on 1.10.89. Cannanore Radio Station is technically ready and it is envisaged to be commissioned into service, when the staff complement essential for manning the station is actually in position. The FM Radio Station at Idukki is envisaged to be commissioned during 1991-92

Crime Against Women In Delhi

1228. SHRI MADHAVRAO SCINDIA: Will the PRIME MINISTER be pleased to state:

(a) the number of crimes against women and girls reported in the capital during the year 1990 and how the same compares (category-wise) with the corresponding figures for the previous two years; and

(b) the reasons for the increase in crime against women?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) The number of crimes against women and girls reported during the year 1988, 1989 and 1990 are as under:

<i>Crime Head</i>	<i>1988</i>	<i>1989</i>	<i>1990</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
Molestation of Women	130	159	176
Rape	127	161	179
Eve-teasing	2941	2414	2061
Dowry death	103	109	116
406 IPC (Related to dowry)	390	268	231
498-A (Cruelty by husband or in-laws)	349	336	341
Dowry Prohibition Act	10	10	4

(b) Increase in population and rapid changes in socio-economic conditions are

among the major reasons.